

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.111

New IA/5922/ND/2023, New IA/5918/ND/2023 IN IB/204/ND/2021

**IN THE MATTER OF:**

Union Bank of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 01.11.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant	:	
For the RP of Supertech Ltd.	:	Ms. Himani Chhabra & Mr. Somdutta Bhattacharya, Advs.

**ORDER**

The Ld. Counsel for the Resolution Professional is present physically and submitted that some other applications are coming up on 10.11.2023 for hearing, let these two applications i.e. New IA/5922/ND/2023 & New IA/5918/ND/2023 be listed for hearing on **10.11.2023**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**